

Central Administrative Tribunal Principal Bench: New Delhi

O.A. No. 2556/99

New Delhi this the 7th day of August, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

Ramesh Chand S/o Shri Chander Singh, Village & P.O. Kharkar, Distt. Rohtak (Haryana)

...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- 1. N.C.T. of Delhi through The Secretary, Old Secretariate, Delhi.
- 2. The Commissioner of Police, Delhi Police, Police Headquarters, ITO, New Delhi.
- 3. The Additional Commissioner of Police, N.R. Delhi, Police Headquarters, ITO New Delhi.
- 4. The Addl. Dy. Commissioner of Police, Central District, Delhi. ... Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

behalf of the On application made on applicant, liberty is granted to withdraw the present OA with liberty to approach the Appellate Authority. Present OA in the circumstances is dismissed as withdrawn. No order as to costs.

(V.K. Majotra)

Member (A)

(Ashok | Agarwal)

chairman

cc.